

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
STARRED QUESTION NO. 26
TO BE ANSWERED ON 12.12.2018**

FOREIGN INVESTMENT

***26. SHRI MALLIKARJUN KHARGE :**

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Railways are planning to seek foreign investment in areas such as technological upgradation and modernisation;**
- (b) if so, the details thereof;**
- (c) whether the Railways are also considering to privatise some of the areas of their operation; and**
- (d) if so, the details thereof?**

ANSWER

MINISTER OF RAILWAYS AND COAL

(SHRI PIYUSH GOYAL)

(a) to (d): A Statement is laid on the Table of the House.

**STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF
STARRED QUESTION NO. 26 BY SHRI MALLIKARJUN KHARGE TO
BE ANSWERED IN LOK SABHA ON 12.12.2018 REGARDING FOREIGN
INVESTMENT**

(a) & (b): Foreign Direct Investment (FDI) is permitted in following activities/areas of Railway Infrastructure on automatic route under extant FDI Policy of Government :-

- (i) Suburban corridors projects through PPP;**
- (ii) High Speed Train Projects;**
- (iii) Dedicated Freight Lines;**
- (iv) Rolling Stock including train sets and locomotives/
coaches manufacturing and maintenance facilities;**
- (v) Railway Electrification;**
- (vi) Signaling systems;**
- (vii) Freight terminals;**
- (viii) Passenger terminals;**
- (ix) Infrastructure in industrial park pertaining to railway
line/sidings including electrified railway lines and
connectivities to main railway line; and**
- (x) Mass Rapid Transport Systems.**

(c) & (d): There is no proposal to privatise any area of operation of railways. However, Public Private Partnerships and Outsourcing of certain facilities like cleaning, pay and use toilets, retiring rooms, parking etc. is done on need based manner to improve efficiency.
